

readymade garments, footwear and processing of agricultural products. India conveyed its keen interest in cooperating in the development of the Soviet Far East and Siberia, including through setting up of joint ventures for exploiting the forest resources of the region to mutual advantage.

The Commission noted the satisfactory progress in the three hotel construction projects in Samarkand, Bukhara and Tashkent by Indian companies and it was agreed to finalise the contracts by September 1989 for the construction of seven more hotels by Indian companies in Alma Ata, Urgench, Khiva, Frunze, Khabarovsk, Vladivostok and Nakhodka.

The Commission also noted the steps taken by the two sides to improve cooperation between India business circles and Soviet enterprises and organisations such as interaction between the Indo-Soviet Committee (on the Soviet side) and the Indian Steering Committee, and the setting up in the USSR of the Association of Business Cooperation with India. It has also been agreed to set up an Indian Trade Centre in Moscow within the next 2 years.

The implementation of the agreements reached is under constant review. It is closely monitored by the respective Working Groups set up under the Joint Commission which regularly meet once or twice a year. The entire range of agreements will be reviewed by the Co-Chairmen of the Joint Commission at their next working meeting later this year and at the 13th session of the Joint Commission scheduled to be held in Moscow in the summer of 1990.

[Translation]

Agricultural Land to SCs. & STs In Sultanpur Dabas Village, Delhi

5067. SHRI GANGA RAM: Will the Minister of AGRICULTURE be pleased to state:

(a) whether one acre of agricultural land was allotted to each of the 153 poor landless harijans in Sultanpur Dabas village of rural Delhi in 1975 under the 20 Point Programme by Government and the lease deeds were also handed over to them;

(b) if so, whether they were given possession of land;

(c) if not, the reasons therefor and the action taken against the persons responsible for it; and

(d) the time by which they are likely to get possession of the land?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY): (a) Delhi Administration has informed that as per their office record no such allotment has been approved.

(b) to (d). Do not arise.

[English]

Admission to Kendriya Vidyalayas

5008. SHRI RAJ KARAN SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of Kendriya Vidyalayas in Delhi;

(b) whether Members of Parliament are given certain quota for recommending admission of the wards of poor section of the society; and

(c) if not, whether Government propose to allot certain admission quota to the Members of Parliament?